



File No. 10/03/2024-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण / NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड़,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 31st January 2024

ORDER

1. In exercise of powers conferred under Section 419 of Companies Act 2013, Hon`ble President, National Company Law Tribunal is pleased to reconstitute the following Bench for exercising and discharging the Tribunals powers and functions.

S. No.	Bench	Court No.	Member (Judicial)	Member (Technical)	Remarks
1	Amaravati	Court No. I	Shri Rajeev Bhardwaj	Shri Sanjay Puri	Second Half

2. The reconstitution of Bench shall be effective from 01.02.2024.
3. Hon`ble Member (J) Shri Rajeev Bhardwaj & Hon`ble Member (T) Shri Sanjay Puri shall take NCLT Hyderabad Bench (Court no. II) in the first half.
4. The Bench shall attend the matters through Video Conference.
5. This issues with the approval of Hon`ble President.

Kamal Sultanpuri
31 Jan 2024
(Kamal Sultanpuri)
Joint Registrar

Copy to:-

1. P.S. to Hon`ble President, National Company Law Tribunal, New Delhi.
2. Hon`ble Members, National Company Law Tribunal.
3. Secretary, National Company Law Tribunal.
4. Director, (Sh. Amar Singh Meena) Ministry of Corporate Affairs, New Delhi
5. JR/DR/AR of National Company Law Tribunal, Principal Bench, New Delhi / Kolkata / Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/ Jaipur/Cuttack/Kochi/Amaravati/ Indore.
6. NCLT web site/ Notice Board.